

IN THE HIGH COURT OF JUDICATURE AT PATNA
Criminal Appeal (SJ) No.775 of 2013

=====

Himanshu Kr. Pathak @ Mithiya Pathak

.... Appellant/s

Versus

The State of Bihar

.... Respondent/s

=====

CORAM: HONOURABLE MR. JUSTICE RAJENDRA KUMAR
MISHRA
ORAL ORDER

2 18-12-2013

This appeal will be heard.

Call for the lower court records in connection with
Sessions Trial No. 450 of 2009 from the court of Adhoc
Additional Sessions Judge- Ist, Banka.

It appears that appellant, Himanshu Kumar Pathak
@ Mithiya Pathak, has already been directed to be released on
provision bail by the court below vide order dated 01.11.2013.

Let the provisional bail of the appellant be
confirmed and he is allowed to remain on bail during the pendency
of this appeal.

(Rajendra Kumar Mishra, J)

Bhardwaj/-